

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 288 of 2016
APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017
AND
APPEAL NO. 85 OF 2017**

Dated : 4th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 288 of 2016

In the matter of:

**The Association of Polyester Continuous Polymerization
Industries of DNH**

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Deepali Dwivedi
Mr. K. R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Anand K. Ganeshan for R-2

Mr. Rohit Rao N.
Ms. Harshita Bhatnagar for R-3

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

Federation of Industries Association Silvasa

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Harshita Bhatnagar

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan for R-2

Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Deepali Dwivedi for R-3

APPEAL NO. 85 OF 2017

DNH Power Distribution Corporation Ltd.

.... **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan

Counsel for the Respondent(s) : Mr. Rohit Rao N.
Ms. Harshita Bhatnagar for R-1

Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Deepali Dwivedi for R-2

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **22-11-2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js